

ITEM NO.6
SECTION II

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s) . 60/2019

AKBAR ALI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 24-02-2021 This appeal was called on for hearing today.

For Appellant(s) Dr. Sushil Balwada, AOR

For Respondent(s) Mr. Ankur Prakash, AOR

UPON HEARING THE COUNSEL THROUGH VIDEO CONFERENCE, THE
COURT MADE THE FOLLOWING

O R D E R

Service is complete.

Photocopy of the original records have been received. List the matter before the Hon'ble judge in chamber for acceptance of the same.

In the meantime, learned counsel may file the additional documents, if any.

RAJIV KALRA
Registrar